GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.4100 TO BE ANSWERED ON THE 20TH MARCH. 2018

RELIEF PACKAGE FOR DROUGHT

4100. SHRI SANJAY KAKA PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããè be pleased to state:

- (a) the details of the allocation of the relief packages worth Rs. 3049 crore sanctioned by the Government on 29 December, 2015 and Rs. 2000 crore sanctioned earlier by the Government for the farmers of drought hit districts of Maharashtra;
- (b) the extent to which and the manner in which the said amount was spent/is being spent for the proper utilization of the said relief package;
- (c) whether the Government has issued any directions to the State Government in this regard and has sought the district-wise allocation details, if so, the details thereof; and
- (d) if not, the reaction of the Government regarding providing relief package for the drought hit districts of western and Central Maharashtra?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããÊã¾ã ½ãñâ À㕾ã ½ãâ¨ããè (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): The Government has not provided any relief package to the State Government of Maharashtra. However, a High Level Committee (HLC), under the Chairmanship of the Union Home Minister, in its meeting held on 29.12.2015, approved Rs. 3049.36 crore from National Disaster Response Fund (NDRF) to Maharashtra in the wake of drought during Kharif 2015-16, subject to adjustment of 50% of balance available in the State Disaster Response Fund (SDRF) account for instant disaster. Further, the HLC in its meeting held on 24.03.2015 approved Rs. 1962.99 crore from NDRF to Maharashtra in the wake of drought during Kharif 2014-15, subject to the adjustment of 75% of balance available in the SDRF account for the instant disaster. The HLC also approved Rs. 26.00 crore from Special component of National Rural Drinking Water Programme (NRDWP) for repair of damaged rural drinking water supply works. Distribution of relief at the ground level is the responsibility of the State Government and they have not reported district-wise details of relief distributed by them.
